	Annexure – 7 Name of the corporate debtor: Trading Engineers (International) Limited; Date of commencement of CIRP: 4th July,2019; List of creditors as on: 30th May, 2025															
List of operational creditors (Government dues) (Amount in₹)																
Sl. No		Details of Claimant Deta			s of claim received	Details of claim admitted							Amount of			
	Depart ment	Gover nment	Identifi cation No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable	Amount of contingent claim	any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	CG	Central Goods and Services Tax, Commissionerate Dehradun(Excise dues)	TEIL/B042		1,38,56,388.46	1,38,56,388.46	operational	0	0	NO	NA	NA	0	0	NA	NA
2	CG	Assistant commisioner of custom	TEIL/B005		77,70,495.00	77,70,495.00	operational	0	0	NO	NA	NA	0	0	NA	NA
3	CG	Directorate General of GST Intelligence, Gurugram zonal unit	TEIL/B055		10,02,06,885.00	10,02,06,885.00	operational	0	0	NO	NA	NA	0	0	NA	NA
4	CG	Employee Provident Fund Organisation Registered Office, Dheradun	TEIL/B063		10,54,382.00	10,54,382.00	operational	0	0	NO	NA	NA	0	0	NA	Damages u/s 14B
5	CG	Employee Provident Fund Organisation Registered Office, Delhi	TEIL/B064		10,40,961.00	10,40,961.00	operational	0	0	NO	NA	NA	0	0	NA	Damages u/s 14B
Total					12,39,29,111.46	12,39,29,111.46									-	